## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 245/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Dated: 21.07.2017

Span Interiors

V/s.

Pancard Clubs Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Alesney Petter Adv. Petter

S. No.

NAME

DESIGNATION

SIGNATURE

**ORDER** 

T.C.P. No. 245/I&BP/NCLT/MB/MAH/2017

The Learned Representative of the Petitioner/Creditor is present.

Seeking time for due compliance. Granted. Adjourned to 22.08.2017.

Sd/-

M.K. Shrawat

Member (Judicial)